

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal Nos. 165, 176 & 314 of 2013**

**Dated : 13<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 165 of 2013**

**Ugar Sugar Works Ltd. ... Appellant(s)  
Versus  
Govt. of Karnataka & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. Prabhuling Navadgi  
Mr. Satya Prakash

**Counsel for the Respondent(s):** Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-4 & 5

**Appeal No. 176 of 2013**

**Himatsingka Seide Ltd. ... Appellant(s)  
Versus  
Karnataka Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. George Cheriyan  
Mr. Uttam Cheriyan

**Counsel for the Respondent(s):** Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-4 & 5

**Appeal No. 314 of 2013**

**M/s Star Metallics & Power Pvt. Ltd. ... Appellant(s)  
Versus  
The Govt. of Karnataka & Ors. ... Respondent(s)**

**Counsel for the Appellant(s):** Mr. Chandrashekar S.

**Counsel for the Respondent(s):** Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-4 & 5

**ORDER**

We have heard the Learned Senior Counsel and Learned Counsel for all the parties in the above Appeals.

Written submissions have been filed by the Learned Senior Counsel and Learned Counsel for the parties. The proxy Counsel appeared for Mr. M.G. Ramachandran, Learned Counsel for the Government is today filing the written submissions in all the above Appeals on behalf of Government of Karnataka after serving copy on the other side.

The Learned Counsel for the Appellant in Appeal no. 165 of 2013 is directed to file his written submissions on or before 20.08.2014 after serving on the other side.

**Judgment is Reserved.**

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**